

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

O.A.NO. 709/02

DIARY No. 2353/2002

MONDAY, THIS THE 3RD DAY OF JUNE, 2002

HON'BLE MR. S. DAYAL .. MEMBER (A)

1. Vir Singh, S/o Shri Tulsi Singh,
R/o Village Mangupura Post Atarshikala District,
Jyotibaphula Nagar, (Amroha).
2. Vijay Bahadur, S/o Shri Ramhit Yadav,
R/o Shastri Nagar, Moradabad.
3. Bhudeo Singh, S/o Shri Ram Singh,
R/o Pital Nageri Dayanand Colony,
Katghar Moradabad.
4. Suresh Kumar, S/o Shri Munshi Ram,
R/o Village Mustafabad, Post Katghar,
District Moradabad.
5. Rajendra Kumar, S/o Shri Harbansh Singh,
R/o Village Baldeopur, Post Katghar,
District Moradabad.
6. Babu Ram, S/o Shri Ram Dayal,
R/o Village Rajpur, Post Namahi Mill,
District Udhampur Singh Nagar.
7. Chandra Shekar, S/o Shri Hukum Singh,
R/o Village Mahalokpur, Nizampur Post Agwanpur,
District Moradabad.
8. Surendra Pal Singk, S/o Shri Ram Swaroop,
R/o Krishna Puri Chiriya Tola Linapar,
Moradabad.
9. Mandj Kumar Singh, S/o Shri Kunwar Pal Singh,
R/o Krishna Puri Chiriya Tola Linapar,
Moradabad.
10. Yadhdishthar, S/o Sri Ram Narain Maurya,
R/o EWS 95, Himgiri Colony, Moradabad.
11. Phool Singh, S/o Shri Ram Kishan,
R/o Village Badhaira Post Makherpur,
District Moradabad.
12. Shyam Babu, S/o Shri Shiv Lal,
R/o Village and Post Dheerpura Tundla,
Firozabad, Local address Linapar Majhala
Moradabad.

... Applicants

...2...

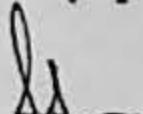
12. Shyam Babu, S/o Shri Shiv Lal,
R/o Village and Post Dheerpura Tundla, Firozabad,
Local address Linepar Mahjela, Moradabad.
13. Rakesh Kumar, S/o Shri Banwari Singh,
R/o Linepar Majhola, Budh Bihar, Moradabad.
14. Irshad Khan, S/o Sri Mohd. Izhar Ahmad Khan,
R/o Back Side of DIG Kothi, Moerampur Chakkar
ki Milak, Moradabad.
15. Mahendra Singh Verma, S/o Sri Geetam Singh,
R/o Village and Post Cheerpura Firozabad.
16. Raj Kumar, S/o Shri Chaju Singh,
R/o Gali No.2, Prakash Nagar, Moradabad.
17. Vinod Kumar Kashyap, S/o Shri Lakhman Singh Kashyap,
R/o Linepar Ramtaliya, Near K.G. College,
Moradabad.
18. Jitendra Singh, S/o Shri Prem Singh,
R/o Linepar Majhola Budh Bihar, Moradabad.
19. Ranvir Singh, S/o Shri Sompal Singh,
R/o Linepar Prakash Nagar, Moradabad.
20. Mudhissar Ali, S/o Shri Mohammad Ali,
R/o 268/10 Kazitola Pirgav Moradabad.
21. Purshottam, S/o Sri Genda Singh,
R/o Village Sirga thok Post Kamth,
District Moradabad.
22. Vikash Sharma @ Hariom, S/o Sri Surendra Kumar Sharma,
R/o B-43, Prem Nagar, Linepar,
Moradahad. ... Applicants

(By Advocate Shri J.K.N. Mishra)

Versus

1. Union of India, through
its Secretary,
Ministry of Telecommunications,
Department, Sahchar Bhavan, New Delhi,
2. Chief General Manager, Telephone,
Bharat Sanchar (West), U.P. Circle,
Dehradun.
3. General Manager, Telephone Department,
Bharat Sanchar Nigam Ltd., Moradabad.
4. Sub Divisional Officer, Telecom Office,
Bharat Sanchar Nigam Ltd., Moradahad. ... Respondents

(By Advocate Shri G.R. Gupta)



ORDER - (ORAL)

This application has been filed for a direction to the respondents to decide the pending representation of the applicants and absorb all the applicants as regular labour in the office of the respondents.

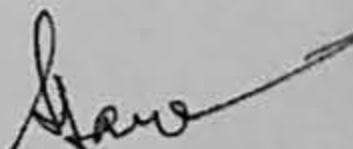
2. Shri J.K.N. Mishra learned counsel for the applicants and Shri G.R. Gupta, learned counsel for the respondents have been heard.

3. I find from Annexure-3, that the representation is made by the applicants without any facts on the basis of which their claim ~~should~~ ^{could} be examined by the respondents.

There are as many as 22 applicants and the entire representation consists of only 5 lines, while in the O.A. a claim has been made that persons junior to the applicants have been regularised. There is no mention of this fact in the representation.

4. In the circumstances, I permit the applicants to file individual representations giving full details of their service as also substantiation of the fact that their juniors have been considered and appointed. If such a representation is filed by the applicants within one month, the same shall be decided within 3 months from the date of receipt by Respondent No.3.

5. With the above observation, the O.A. is disposed of at the stage of admission itself, with no order as to costs.


MEMBER (A)